CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

• • •

ORIGINAL APPLICATION NO.060/00367/2018 & MA No.060/00467/2018

Chandigarh, this the 26th day of March, 2018

•••

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) HON'BLE MRS. P. GOPINATH, MEMBER (A)

•••

Karampal son of Sh. Mam Chand, aged 28 years, resident of Village Dulhera Khurd, Tehsil Bawal, District Rewari, Haryana 123501 (Group-C).

....APPLICANT

(Present: Mr. Jasbir Singh, Advocate)

VERSUS

- UT Chandigarh Administration through the Secretary Home,
 U.T. Secretariat, Sector 9, Chandigarh.
- 2. Chandigarh Police, through Inspector General of Police, Union Territory, Chandigarh, Chandigarh Police Headquarters, Additional Deluxe Building, Sector 9-D, Chandigarh.

....RESPONDENTS

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

Learned counsel for the applicant seeks permission to withdraw the present Original Application (OA) as well as MA, enabling him to file fresh OA, with better particulars, on the same cause of action.

Ordered accordingly.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 26.03.2018.

`rishi'